

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-273-2020**

The School Managing Committee,  
Sharada English High School,  
Rep. by Manager, Milind Timble ... Petitioner

Vs

The Director of Education & Ors. ... Respondents

Ms. Annelise Fernandes, Advocate for the Petitioner.  
Shri Deep Shirodkar, Additional Government Advocate for the Respondent  
No.1.  
Ms. Prachi Sawant, Advocate for the Respondent No.2.  
Shri P. Dangui, Avdocate for the Respondent No.4.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

Post the matter on 21.12.2020.

**DAMA SESHADRI NAIDU, J.**

NH